

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION. No. 2144
TO BE ANSWERED ON 11TH MARCH, 2026

Fund allocation for blue revolution

2144. Shri I.S. Inbadurai:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether Government has allocated specific funds under blue revolution scheme for welfare and livelihood enhancement of traditional fishing communities, if so, State-wise details of allocations and utilisation;
- (b) whether any assessment has been conducted regarding impact of blue revolution funding on income levels of small and traditional fishermen, if so, details thereof and findings reported;
- (c) whether financial assistance has been provided for modern fishing infrastructure, cold storage and value-chain development benefiting fishing communities, if so, details thereof and implementation status; and
- (d) whether women engaged in fisheries and allied activities have received targeted financial support under scheme, if so, details thereof and beneficiary statistics?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has implemented a Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' which had a component on "National Scheme of Welfare of Fishermen" with following sub-components namely (i) Saving-cum Relief (For both Inland and Marine Fishers), (ii) Housing for fishers, (iii) Other basic amenities for fishers (Drinking water facility, Construction of Community Hall) and (iv) Group Accident Insurance for Active Fishermen. The assistance provided in all the aforesaid components of National Scheme of Welfare of Fishermen were shared in the ratio of 50:50 for General States, 80:20 for North Eastern States and Himalayan States while 100% for Union Territories. The State-wise details of funds released under the component of National Scheme of Welfare of Fishermen during FY 2015-16 to 2019-20 is furnished at **Annexure-I**. The evaluation study of the Centrally Sponsored Scheme (CSS)- Blue Revolution: Integrated Development and Management of Fisheries has been done by the NITI Aayog through an independent agency. However, no specific assessment was conducted regarding impact of Blue Revolution funding on income level of fishermen.

(c) The Pradhan Mantri Matsya Sampada Yojana (PMMSY) presently implemented by the Department of Fisheries, Government of India provides financial assistance for creation of modern fishing infrastructures, ice plants/ cold storages, fish preservation & transportation facilities for benefit of fishing communities. The Department of Fisheries, Government of India during the last five years has approved 58 fishing harbour and fish landing centre projects at a total cost of Rs.3365.64 crore and fish preservation, cold chain and marketing facilities worth Rs.2375.25 crore under PMMSY.

(d) The PMMSY implemented by the Department of Fisheries, Government of India encompasses inclusive development by providing higher financial assistance of 60 percent of the unit cost for women beneficiaries under beneficiary-oriented activities. To promote women's participation in the fisheries sector, PMMSY supports women beneficiaries across a range of activities including fish farming, hatcheries, seaweed farming, bivalve cultivation, ornamental fisheries, fish processing, and marketing. Training and capacity-building programs have been imparted to women beneficiaries under PMMSY, including initiatives for entrepreneurship, skill development, and livelihood generation and start-ups. Under the PMMSY, during the last five Financial Years (2020-21 to 2024-25), fisheries development proposals amounting to Rs. 4061.96 crore with central share of Rs. 1534.46 crore have been sanctioned for covering a total 99,018 women beneficiaries across various States and UTs. State-wise details of the fisheries development proposals approved for benefits of women beneficiaries are furnished at **Annexure-II**.

Annexure-I

Statement referred to in reply to part (a) of the Rajya Sabha Unstarred Question No.2144 due for answer on 11th March, 2026 put in by Shri I. S. Inbadurai, Hon'ble M.P. (RS) regarding "Fund allocation for blue revolution"- State-wise details of funds released under the component "National Scheme of Welfare of Fishermen" of the CSS on Blue: Revolution: Integrated Development and Management of Fisheries during the financial years 2015-16 to 2019-20

(Rs. in lakh)

S.No.	Name of State/UT	2015-16	2016-17	2017-18	2018-19	2019-20	TOTAL
1	Andhra Pradesh	487.5	0	0	964.8	556.2	2008.5
2	Arunachal Pradesh	52	0	50.544	0.01	0	102.554
3	Assam	0	81.2	52.65	253.66	0	387.51
4	Bihar	90	0	0	360.91	0	450.91
5	Chhattisgarh	222	100	100	200.37	0	622.37
6	Daman & Diu	0	0	0	1.11	0	1.11
7	Delhi	0	0	0	0.01	0	0.01
8	Goa	45.82	48.74	0	0.71	0	95.27
9	Gujarat	36.37	60	0	1.88	0	98.25
10	Haryana	0	0	0	0	0	0
11	Himachal Pradesh	77.73	81.47	0	105.87	241.02	506.09
12	J&K	49.88	0	210.6	235.44	0	495.92
13	Jharkhand	375	250.2	0	726.07	0	1351.27
14	Karnataka	390.45	0	462.23	2.13	0	854.81
15	Kerala	1206.71	100.2	0	95.04	1914	3315.95
16	Lakshadweep	0	0	0	0.14	0	0.14
17	Maharashtra	0	69	0	1.35	0	70.35
18	Madhya Pradesh	195.35	200	135	233.39	0	763.74
19	Manipur	0	0	31.82	0	0	31.82
20	Meghalaya	0	0	0	0	0	0
21	Mizoram	121	120.5	45.28	187.02	96.408	570.208
22	Nagaland	161	0	0	0	0	161
23	Odisha	200.35	0	198.17	69	0	467.52
24	Puducherry	332.29	361	150	860.78	0	1704.07
25	Punjab	0	0	0	0.2	0	0.2
26	Rajasthan	6.13	30.12	0	0.67	0	36.92
27	Sikkim	0	0	0	0.03	0	0.03
28	Tamil Nadu	647.07	0	0	28.85	0	675.92
29	Telangana	9.69	0	0	15.15	0	24.84
30	Tripura	139.54	0	131.99	1755.48	0	2027.01
31	Uttar Pradesh	122.63	399.6	0	435.162	0	957.392
32	Uttarakhand	0	0	0	0	0	0
33	West Bengal	160.49	0	79.056	185.4	0	424.946
34	A & N Islands	74	0	0	0.8	0	74.8
35	FISHCOPFED	487.25	495.57	63.6499	169.3	223.2867	1439.057
	Total	5690.25	2397.6	1710.99	6890.732	3030.915	19720.49

Annexure-II

Statement referred to in reply to part (d) of the Rajya Sabha Unstarred Question No.2144 due for answer on 11th March, 2026 put in by Shri I. S. Inbadurai, Hon'ble M.P. (RS) regarding "Fund allocation for blue revolution"- State-wise details of the projects sanctioned for covering women beneficiaries during the last five years (2020-21 to 2024-25) under Pradhan Mantri Matsya Sampada Yojana

(Rs. in lakh)

Sl. no	State/UT	Number of Beneficiaries	Total Project Cost	Central share
1	Andaman and Nicobar Islands	281	1542.20	925.32
2	Andhra Pradesh	715	4367.50	1572.30
3	Arunachal Pradesh	2	80.00	43.20
4	Assam	2799	13883.88	7497.30
5	Bihar	3538	12073.23	4346.37
6	Chhattisgarh	4567	24992.61	8934.25
7	Delhi	8	158.00	94.80
8	Goa	260	2040.50	734.58
9	Gujarat	5812	15109.76	5439.51
10	Haryana	4173	28251.50	10470.54
11	Himachal Pradesh	1816	4839.01	2612.79
12	Jammu and Kashmir	51	251.90	151.14
13	Jharkhand	3366	20346.70	7293.32
14	Karnataka	17956	30913.80	11122.56
15	Kerala	678	4874.50	1754.82
16	Ladakh	6	25.80	15.48
17	Lakshadweep	353	1471.31	882.79
18	Madhya Pradesh	3384	28343.55	10046.19
19	Maharashtra	13804	70844.57	25378.04
20	Manipur	618	3502.50	1891.35
21	Meghalaya	500	991.11	535.20
22	Mizoram	217	1337.50	722.25
23	Nagaland	136	657.40	355.00
24	Odisha	5479	28859.75	10378.83
25	Puducherry	275	2078.25	1250.55
26	Punjab	624	4699.70	1691.89
27	Rajasthan	541	2695.00	981.30
28	Sikkim	10	30.00	16.20
29	Tamil Nadu	12619	7841.93	2823.09
30	Telangana	634	4047.00	1446.42
31	Dadra and Nagar Haveli and Daman and Diu	2	100.00	60.00
32	Tripura	1654	4685.18	2529.93
33	Uttar Pradesh	10633	59262.83	21451.27
34	Uttarakhand	569	4534.18	2070.46
35	West Bengal	938	16463.88	5926.99
	Total	99018	406196.53	153446.04
